

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3313
ANSWERED ON:01.08.2014
ONE RANK ONE PENSION
Khanduri AVSM Maj. Gen. (Retd) Bhuwan Chandra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has implemented the One Rank One Pension Scheme in order to remove anomalies / disparities in pension of ex-servicemen;
- (b) if so, the details thereof indicating the number of ex-servicemen likely to be benefited by the said Scheme, and if not, the reasons therefor;
- (c) the steps being taken or proposed to be taken by the Government for removing anomalies / disparities in pension of ex-servicemen indicating the time by which the said scheme is likely to be implemented and arrears paid; and
- (d) the mechanism put in place by the Government to resolve the grievances of the ex-servicemen expeditiously?

Answer

MINISTER OF STATE (RAO Inderjit Singh) IN THE MINISTRY OF DEFENCE

(a) to (c): The principle of One Rank One Pension for the Armed Forces has been accepted by the Government. The modalities for implementation were discussed with various stakeholders and are presently under consideration of the Government. It will be implemented once the modalities are approved by the Government.

(d) There is a Pension Grievances Cell in the Department of Ex-servicemen Welfare to attend to grievances of the Ex-servicemen (ESM). Pension grievances received manually are being processed with the concerned offices. In addition, an online grievance redressal mechanism under the Centralised Public Grievances Redress and Monitoring System (CPGRAMS), developed by Department of Administrative Reforms, is also in operation through which the grievances received from ESM are being processed and replied electronically. Further, there are Veteran Cells / Grievance Cells in Service Hqrs, Office of Controller General of Defence Accounts and Office of Principal Controller of Defence Accounts (Pension), Allahabad respectively. Defence Pension Adalats are also being organised at six locations every year to settle the grievances of ESM pensioners on the spot.